

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)

Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S METAL CLOSURES PRIVATE LIMITED

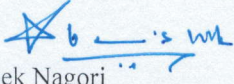
Sl. No.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	M/s Metal Closures Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	07 th December 1977
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Bangalore, Karnataka
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U34203KA1977PTC003254
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	39/4b, 12th K M, Kankapura Main Road, Bangalore, Karnataka -560062 India
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	10 th September 2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	26 th September 2019
8.	NAME AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Name: Abhishek Nagori Registration Number: IBBI/IPA-001/IP-P00020/2016-2017/10044
9.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Address: 330/348, Third Floor, Tower A, Atlantis K-10, Opp. Vadodara Central, Sarabhai Main Road Vadodara, Gujarat-390 023 Email ID: jlnusb@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address: 330/348, Third Floor, Tower A, Atlantis K-10, Opp. Vadodara Central, Sarabhai Main Road Vadodara, Gujarat- 390 023 Email ID: cirp.mcpl@ddip.in; Tel. Number: +91 72850 21864
11.	LAST DATE FOR SUBMISSION OF CLAIMS	26 th October 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Bengaluru Bench has ordered the commencement of liquidation of the M/s Metal Closures Private Limited on 26th September 2019.

The stakeholders of M/s Metal Closures Private Limited are hereby called upon to submit a proof of their claims with proof on or before 26th October 2019, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Mr. Abhishek Nagori
Liquidator for M/s Metal Closures Private Limited
Regn. No.: IBBI/IPA-001/IP-P00020/2016-2017/10044
Place: Bengaluru
Date: 15th October 2019

